

GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF REVENUE

RAJYA SABHA

UNSTARRED QUESTION NO. 3572

TO BE ANSWERED ON TUESDAY THE 27TH MARCH , 2018
CHAITRA 6, 1940 (SAKA)

RATIONALISATION OF GST RATES

†3572. SHRI LAL SINH VADODIA:

Will the Minister of FINANCE be pleased to state:

- (a) whether it is a fact that Government is considering upon rationalising the rates of GST;
- (b) if so, whether Government has taken any step so far in this regard; and
- (c) if so, the details thereof and if not, the reasons therefor?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF FINANCE
(SHRI SHIV PRATAP SHUKLA)**

(a): Decision with respect to changes in GST rate structure are taken on the basis of recommendations of the GST Council, wherein both Central Government and the State Governments are represented. The changes in GST rate structure recommended by the GST Council have been implemented. There is no proposal/recommendation of GST Council under examination at the moment.

(b) and (c): Do not arise in view of (a) above.